NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.87/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES:

Mr. Janardhan Ballal

V/s.

M/s. Peninsula Cargo Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order

C.P. No. 87/59,397-398/CLB/MAH/2014

Both Petitioner side and Respondent side are absent.

List this matter for hearing on 9.11.2016.

sd/-

Shri B.S.V. Prakash Kumar

Member (Judicial)